

1	2	3	4	5	6
Nagaland	26	19	11	82324	0.13
Odisha	223	107	76	1560303	2.38
Punjab	217	143	73	1460518	2.23
Rajasthan	297	185	107	2068000	3.16
Sikkim	9	8	7	31378	0.05
Tamil Nadu	1,097	721	507	5798459	8.85
Tripura	42	16	15	139780	0.21
Uttar Pradesh	915	648	293	6239965	9.53
Uttarakhand	115	74	31	487741	0.74
West Bengal	909	129	122	6418594	9.80
Andaman and Nicobar Islands	5	1	1	14172	0.02
Chandigarh	6	1	1	95135	0.15
Dadra and Nagar Haveli	6	1	0	NS	NS
Daman and Diu	8	2	0	NS	NS
Delhi	113	3	22	1785390	2.73
Lakshadweep	6	0	0	NS	NS
Puducherry	10	6	6	144573	0.22
INDIA	7,933	4,041	2613	65494604	100.00

*Source:* Census of India 2011, Primary Census Abstract for Slums -2011

#### **High level dialogues on migrant Labour issue**

2397. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether any representative of Government of India has participated in the meeting of two High Level Dialogues of UNO in UNO General Assembly held in July and October, 2013 in New York on Migrant Labour issue;

(b) if so, the view of Government of India; and

(c) whether Government of India would represent to UNO and ILO for further discussion of migrant labour issues in Multi Lateral Forum as millions of Indian Migrant Labour are working in Middle East countries e.g. Singapore, Malaysia, Hongkong, UK and USA?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) Representative of Government of India participated in the 2nd High Level Dialogue on Migration and Development held at the UN General Assembly on 3-4 October, 2013 at New York. In July, 2013 the President of the UN General Assembly organized an informal interactive hearing to seek the views of NGOs, civil society organizations and private sector for the High Level Dialogue.

(b) The view of the Government of India as expressed in the High Level Dialogue is as follows:

India favours a holistic approach to international migration. An approach premised on the developmental paradigm of migration that is sensitive to the national circumstances of countries of origin, transit and destination and one that seeks to maximize the mutually beneficial nature of international migration while reducing its negative effects should be adopted.

Greater openness and political willingness is needed in developed countries for allowing freer movement of people across their national boundaries.

Greater policy support at the international level to the issue of short term migration, in particular on issues related to portability of pensions and social security contributions should be provided.

The recent imposition of greater restrictions by way of steep hike in visa fees and quotas by some Governments in major economies is a matter of concern. That there is an urgent need for liberalization and simplification of procedures which govern Mode 4 movement.

(c) Government of India participates in discussion and presents its views on migrant labour issues in United Nations and International Labour Organisation (ILO).